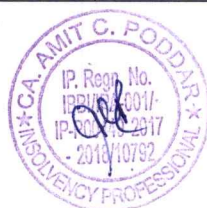


FORM P11
INVITATION FOR RESOLUTION PLANS
(Under regulation 43 of the Insolvency and Bankruptcy (Pre-packaged Insolvency Resolution Process) Regulations, 2021)

RELEVANT PARTICULARS		
I	II	III
1	Name of the corporate debtor	Kratos Energy & Infrastructure Limited
2	Former name(s), if changed in last two years	N.A.
3	Date of incorporation of corporate debtor	31.08.1979
4	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Maharashtra, Mumbai (Under Companies Act, 1956)
5	Identification number	L40102MH1979PLC021614
6	Address of the registered office and principal office (if any) of corporate debtor	317, Maker Chamber V, 221 Nariman Point, Mumbai – 400021 (MH)
7	Pre-packaged insolvency commencement date	01.02.2024
8	Date of invitation for resolution plans	22.02.2024
9	Eligibility for resolution applicants	Can be referred from ppirp.kratos@gmail.com
10	Norms of ineligibility applicable under section 29A	As per Section 29A r/w Section 240A of the Insolvency and Bankruptcy Code, 2016
11	Basis for evaluation (including details related to significant improvement and tick size)	Can be referred from ppirp.kratos@gmail.com
12	Manner of obtaining 'invitation of resolution plan', basis for evaluation (including details related to significant improvement and tick size), information memorandum and further information	Can be referred from ppirp.kratos@gmail.com
13	Last date for submission of resolution plans	08.03.2024
14	Manner of submitting resolution plans to resolution professional	Can be referred from ppirp.kratos@gmail.com
15	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	01.05.2024
16	Name and registration number of the resolution professional	Amit Chandrashekhar Poddar IBBI/IPA-001/IP-P00449/2017-18/10792
17	Name, address and e-mail of the resolution professional, as registered with the Board	Address: 'Akshat', 7, Vijay Nagar, Katol Road, Nagpur, Maharashtra – 440013. Email: amitpoddar.ca@gmail.com
18	Address and email to be used for correspondence with the resolution professional	Address: 3 rd Floor, Meera Apartments, Above Durva Restaurant, Opp. Yeshwant Stadium, Dhantoli, Nagpur, Maharashtra – 440012 E-mail: ppirp.kratos@gmail.com
19	Further details are available at or with	Can be referred from ppirp.kratos@gmail.com
20	Date of publication of Form	22.02.2024

Date: 22.02.2024
Place: Mumbai



Amit Chandrashekhar Poddar
Amit Chandrashekhar Poddar
Resolution Professional
Kratos Energy & Infrastructure Limited